

the Cotton Textiles (Control) Amendment Order, 1971 published in Notification No. S. O. 1457 in Gazette of India dated the 3rd April, 1971 together with corrigendum thereto published in Notification No. S. O. 2591 dated the 10th July, 1971, under sub-section (6) of Section 3 of the Essential Commodities Act, 1955. [Placed in Library. See No. LT—980/71.]

13.18 hrs.

MESSAGES FROM RAJYA SABHA

SECRETARY : Sir, I have to report the following messages received from the Secretary of Rajya Sabha :

- (i) 'I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on Monday, the 15th November, 1971, adopted the following motion in regard to the presentation of the Report of the Joint Committee of the Houses on the Prevention of Water Pollution Bill, 1969 :

"That the time appointed for the presentation of the Report of the Joint Committee of the Houses on the Prevention of Water Pollution Bill, 1969, be extended upto the first day of the Eighty-first Session of the Rajya Sabha".'

- (ii) 'I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on Monday, the 15th November, 1971, adopted the following motion in regard to the presentation of the Report of the Joint Committee of the Houses on the Advocates (Amendment) Bill, 1970 :

"That the time appointed for the presentation of the Report of the Joint Committee of the Houses on the Advocates (Amendment) Bill, 1970, be extended upto the last day of the first week of the Eighty-first Session of the Rajya Sabha".'

- (iii) 'I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on Monday, the 15th November, 1971, adopted the following motion in

regard to the presentation of the Report of the Joint Committee of the Houses on the Code of Criminal Procedure Bill, 1970 :

"That the time appointed for the presentation of the Report of the Joint Committee of the Houses on the Code of Criminal Procedure Bill, 1970, be extended up to the last day of the Eightieth Session of the Rajya Sabha".'

13.19 hrs.

ASSENT TO BILLS

SECRETARY : I lay on the Table following two Bills passed by the Houses of Parliament during the last Session and assented to since a report was last made to the House on the 12th August, 1971 :—

- (1) The Central Board of Direct Taxes (Validation of Proceedings) Bill, 1971.
- (2) The Appropriation (No. 3) Bill, 1971.

I also lay on the Table copies, duly authenticated by the Secretary of Rajya Sabha, of the following four Bills passed by the Houses of Parliament during the last Session and assented to since a report was last made to the House on the 12th August 1971 :—

- (1) The West Bengal State Legislature (Delegation of Powers) Bill, 1971.
- (2) The Agricultural Refinance Corporation (Amendment) Bill, 1971.
- (3) The Public Premises (Eviction of Unauthorised Occupants) Bill, 1971.
- (4) The Constitution (Twenty-fourth Amendment) Bill, 1971.

MR. SPEAKER : We can take up item 9 after lunch.